GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 431 TO BE ANSWERED ON 18.12.2017

Deemed Universities

†431. SHRI KANWAR SINGH TANWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has taken note that several Deemed Universities are not able to provide correct and full information about their students to State Governments as a result of which State Governments are not in a position to verify that Degree or Diploma of any student is valid or not;

(b) if so, the details thereof; and

(c) whether the Government is taking/ proposes to take any concrete steps against such Universities and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) to (c): No, Madam. However, only the State Government of Rajasthan had sent a letter in the year 2016 showing its inability to authenticate degrees received by the students from Deemed to be Universities in Rajasthan for the reason that the State Government does not have required information w.r.t. Deemed to be Universities and the required documents are not being provided by the Institutions concerned. In order to sort out the problem, University Grants Commission (UGC) was asked by this Ministry to extend all necessary support to State Government in providing whatever information is required by the State Government with respect to Deemed to be Universities and instruct all Deemed to be Universities to co-operate with the State Governments in providing information.
